

6 to the Import and Export Policy April, 1984—March, 1988 (Volume I) subject to the conditions laid down in the Appendix. For importing such lenses, Actual Users (non-industrial) require a supplementary import licence which is to be issued on the basis of applications received by the licencing authorities concerned, duly recommended by the sponsoring authority, where the applications are approved by the Supplementary Licencing Committee.

[English]

Setting Up of Seed Farms in Bihar

4649. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the number of seed farms established or proposed to be established in Bihar to meet the requirement of seeds of various crops like wheat, bajra, oil seeds, maize, barley, paddy etc. and the location thereof ;

(b) the total estimated production of foundation seed and certified seed in these farms ;

(c) whether the production from these farms will be sufficient to meet the requirement of Bihar ; and

(d) if not, whether Central Government propose to help Bihar Government ; and

(e) if so, the details thereof ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) to (e) The information is being collected and will be placed on the Table of the House.

Inclusion of Bidi Workers, Weavers and Fishermen as Organised Labour

4650. SHRI C. SAMBU : Will the Minister of LABOUR be pleased to state :

(a) whether there is any proposal with Government to include bidi workers, weavers and fishermen as organised labour ; and

(b) if so, the details thereof ; and

(c) if not, corrective steps proposed to be taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) No, Sir.

(b) Does not arise.

(c) Workers employed in Bidi, Weaving and Fishing industries are generally unorganised workers. Various measures have been taken and still are being taken to provide various facilities to them. A Welfare Fund already exists for bidi workers. As regards Weavers and Fishermen, Tripartite Study Groups have been constituted to make an indepth study into their working and living conditions. The Study Groups are expected to make recommendations for taking suitable legislative as well as administrative measures considered necessary.

Setting up of a 10 KW TV Transmitter at Mahe, Pondicherry

4651. SHRI K. M. RAMACHANDRAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government propose to set up a 10 KW television transmitter at Mahe which is part of Union Territory of Pondicherry ;

(b) if so, the time by which it will be commissioned ; and

(c) whether Pondicherry Government have offered land free of cost to set up TV transmitter at Mahe ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) No Sir.

(b) and (c) Do not arise.

Coverage of Radio Broadcasts Through Satellite

4652. DR. PHULRENU GUHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have any proposal to hire (satellite) space to have repeaters and relay centres to improve the coverage of Radio broadcasts in the country ;

(b) if so, the details thereof ;